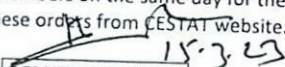


Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 06-03-2023 TO 10-03-2023

NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		<u>FINAL ORDER NO.</u>		
1	C/50752-50753/2019	F.O/50147-50148/2023	23-02-2023	09-03-2023
2	ST/52625/2018	F.O/50150/2023	23-02-2023	06-03-2023
3	ST/50094/2017 & ST/50275/2017	F.O/50151-50152/2023	23-02-2023	06-03-2023
4	ST/50093/2017	F.O/50153/2023	23-02-2023	06-03-2023
5	C/52191/2019	F.O/50154/2023	23-02-2023	09-03-2023
6	C/51948-51952/2019	F.O/50155-50159/2023	23-02-2023	09-03-2023
	ST/50774/2020	F.O/50160/2023	24-02-2023	06-03-2023
7	ST/53613/2015	F.O/50161/2023	24-02-2023	06-03-2023
8	ST/50009/2017	F.O/50162/2023	24-02-2023	06-03-2023
9	ST/50084/2017	F.O/50163/2023	24-02-2023	06-03-2023
10	ST/50205/2017	F.O/50164/2023	24-02-2023	06-03-2023
11	ST/50219/2017	F.O/50165/2023	24-02-2023	06-03-2023
12	ST/51160/2017	F.O/50167/2023	23-02-2023	06-03-2023
13	ST/50644/2017	F.O/50176/2023	23-02-2023	06-03-2023
14	ST/50624/2017	F.O/50177/2023	23-02-2023	06-03-2023
15	ST/50625/2017	F.O/50180/2023	23-02-2023	06-03-2023
16	ST/50523/2017	F.O/50181/2023	23-02-2023	06-03-2023
17	ST/50591/2017	F.O/50182/2023	23-02-2023	06-03-2023
18	ST/50588/2017	F.O/50183/2023	24-02-2023	06-03-2023
19	ST/50594/2017	F.O/50184/2023	24-02-2023	06-03-2023
20	ST/50634/2017	F.O/50185/2023	24-02-2023	06-03-2023
21	AD/51555/2019	F.O/50192/2023	24-02-2023	09-03-2023
22	AD/50373/2019	F.O/50193/2023	24-02-2023	09-03-2023
23	AD/50132/2019	F.O/50194/2023	24-02-2023	10-03-2023
24	C/51584/2019	F.O/50195/2023	24-02-2023	09-03-2023
25	ST/50383/2016	F.O/50196/2023	28-02-2023	06-03-2023
26	C/52073-52076/2019 & C/52088/2019 & C/52242/2019	F.O/50197-50202/2023	28-02-2023	09-03-2023
27	AD/52404/2022	F.O/50203/2023	28-02-2023	09-03-2023
28	ST/50826/2021	F.O/50204/2023	24-02-2023	06-03-2023
29	ST/51515/2015	F.O/50209/2023	28-02-2023	06-03-2023
30	ST/50736/2017	F.O/50210/2023	28-02-2023	06-03-2023
31	ST/50737/2017	F.O/50211/2023	28-02-2023	06-03-2023
32	ST/50664/2017	F.O/50212/2023	28-02-2023	06-03-2023
33	ST/50481/2017	F.O/50213/2023	28-02-2023	06-03-2023
34	ST/50478/2017	F.O/50214/2023	28-02-2023	06-03-2023
35	ST/50460/2017	F.O/50215/2023	28-02-2023	06-03-2023
36	ST/50336/2017	F.O/50216/2023	28-02-2023	06-03-2023
37	C/50569/2022	F.O/50218/2023	28-02-2023	09-03-2023
38	ST/50380/2017	F.O/50219/2023	01-03-2023	09-03-2023
39	ST/53064/2015	F.O/50220/2023	01-03-2023	09-03-2023
40	ST/50745/2017	F.O/50221/2023	01-03-2023	09-03-2023
41	ST/50746/2017	F.O/50222/2023	01-03-2023	09-03-2023
42	ST/50787/2017	F.O/50223/2023	01-03-2023	09-03-2023
43	ST/50892/2017	F.O/50224/2023	01-03-2023	09-03-2023
44	ST/50500 & 51771/2016	F.O/50225-50226/2023	01-03-2023	09-03-2023
45	ST/51811/2015	F.O/50229/2023	01-03-2023	09-03-2023
46	ST/50901-50902/2020 & ST/51827/2021 & ST/51853/2021	F.O/50230-50233/2023	01-03-2023	09-03-2023
47	ST/50496-50497/2017 & ST/50485/2017 & ST/50524/2017	F.O/50234-50237/2023	01-03-2023	09-03-2023
48	ST/50490/2017	F.O/50238/2023	01-03-2023	09-03-2023
49	ST/52821/2016	F.O/50239/2023	01-03-2023	09-03-2023
50	ST/51909/2015	F.O/50240/2023	01-03-2023	09-03-2023
51	ST/50713/2020	F.O/50241/2023	01-03-2023	09-03-2023
52	ST/50597/2017	F.O/50246/2023	06-03-2023	10-03-2023
53	ST/50480/2017	F.O/50247/2023	06-03-2023	10-03-2023
54	ST/50548/2017	F.O/50248/2023	06-03-2023	10-03-2023
55	ST/50606/2017	F.O/50249/2023	06-03-2023	10-03-2023
56	ST/50411/2017	F.O/50250/2023	06-03-2023	10-03-2023
57	ST/50810/2017	F.O/50256/2023	06-03-2023	10-03-2023
58	ST/50876/2017	F.O/50257/2023	06-03-2023	10-03-2023
59	ST/50867/2017	F.O/50258/2023	06-03-2023	10-03-2023
60	ST/51476/2018	F.O/50259/2023	06-03-2023	10-03-2023
61	ST/50972/2017	F.O/50260/2023	06-03-2023	10-03-2023
62	ST/51117/2015 & ST/51918/2015	F.O/50261-50262/2023	06-03-2023	10-03-2023
63	ST/51682/2014	F.O/50263/2023	06-03-2023	10-03-2023
64	ST/51992/2016 & ST/51999/2016	F.O/50264-50265/2023	06-03-2023	10-03-2023
65	ST/51996/2016	F.O/50266/2023	06-03-2023	10-03-2023
66	ST/50335/2017	F.O/50267/2023	06-03-2023	10-03-2023
67	ST/50230/2015	F.O/50268/2023	06-03-2023	10-03-2023
68	ST/50658/2017	F.O/50269/2023	06-03-2023	10-03-2023

		MISC ORDER NO.		
1	ST/51765/2021	M.O/50072/2023	24-02-2023	06-03-2023
2	ST/50093/2017	M.O/50073/2023	24-02-2023	06-03-2023
3	ST/50094/2017	M.O/50074/2023	24-02-2023	06-03-2023
4	C/50959/2021	M.O/50075/2023	24-02-2023	09-03-2023
5	C/50007/2023	M.O/50076/2023	24-02-2023	09-03-2023
6	C/50006/2023	M.O/50077/2023	24-02-2023	09-03-2023
7	ST/50267/2017	M.O/50078/2023	24-02-2023	06-03-2023
8	C/51791/2022	M.O/50079/2023	24-02-2023	09-03-2023
9	C/51079/2020	M.O/50082-50083/2023	24-02-2023	09-03-2023
10	AD/50629/2019	M.O/50084/2023	24-02-2023	09-03-2023
11	AD/50010/2023	M.O/50085/2023	24-02-2023	09-03-2023
12	ST/51940/2018	M.O/50086/2023	27-02-2023	06-03-2023
13	ST/50592/2017	M.O/50088/2023	06-03-2023	10-03-2023

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

15.3.23

 DEPUTY REGISTRAR